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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.554/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name	e of the Company	Nigamananda Abasan Pv	/t.Ltd.Versus-Registrar of Co	mpanies, W B
Under Section		252(3)		
SI.	Name & Design	nation of Authorized	Appearing on behalf of	Signature with
No.		IN CAPITAL LETTERS)		date
		MURHERJES ING COMPANY TARY		Rayin Mulyai 19/02/2018

ORDER

Ld. Pr. CS appearing for the appellant has filed rejoinder to the report filed by the Registrar of Companies. Heard the arguments of the Ld. Pr. CS.

Reserved for order.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)